

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)

Appeal no. 192 of 2013

Dated : 27<sup>th</sup> August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

Tamil Nadu Transmission Corporation Ltd. ...Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission  
& Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. S. Vallinayagam

Counsel for the Respondent(s):

ORDER

We have heard the Learned Counsel for the Applicant/Appellant.

Admit. Issue notice. Registry is also directed to issue notice. Dasti service is permitted. The Learned Counsel for the Appellant is directed to issue public notice.

Post the matter for final disposal tentatively on 21.10.2013 at  
Chennai Circuit Bench.

(RakeshNath)  
Technical Member  
mk

(Justice M. Karpaga Vinayagam)  
Chairperson